

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

75/241-242/ND/2019

CORAM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2019.**

**NAME OF THE COMPANY: M/s. Amanpreet Singh BAWA V/s. M/s. Satkar
Logistics Pvt. Ltd. & Anr.**

SECTION OF THE COMPANIES ACT: 241-242

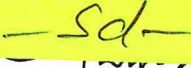
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Himanshu Harbola and Mr. Ketan Madan, Advocates for the
Petitioner.

Mr. Nishant Anand, Advocate for the Respondent

ORDER

Ld. Counsel for the petitioner prays for an adjournment. At his request,
adjourned to 29th October, 2019.


(Dr. V.K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)

(Sapna)